

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.10.2021

ORDER NO. 142 of 2021

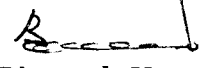
Hon'ble President is pleased to partially modify the roster order no. 131 of 2021 for **CESTAT, Chandigarh** from **29.11.2021** to **03.12.2021** as follows:

| PERIOD | CORAM | WORKS ASSIGNED |
|--|---|---|
| From 29.11.2021 to 03.12.2021 Afternoon | Mr. Anil Choudhary, Member (Judicial) and Mr. P. V. Subba Rao, Member (Technical) | Customs, Excise and Service Tax Division Bench matters |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy/Assistant Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar